

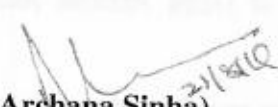
OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No 23991-23997/JOTP/Gaz/DJ West/2019

Dated Delhi the 21/01/19

Copy forwarded for information and necessary action to :-

1. The Judicial Officers concerned, West District, Tis Hazari courts, Delhi.
2. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
3. The SCJ/RC, West District, Tis Hazari Courts, Delhi.
4. Dealing Official (Leave Seat), Judicial Branch, West District, Tis Hazari courts, Delhi.
5. The PS to Ld District & Sessions Judge (West), Tis Hazari courts, Delhi for information.
6. For uploading on centralized website through LAYERS.


(Dr. Archana Sinha)
Officer Incharge (Judicial Branch)
Additional District Judge-06



Manoj Jain
D.H.J.S
Director (Academics)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi - 110078
011-28036502 (O)
011-28036687 (TeleFax)
011-28036693/87 (Fax)
Email: - dja@nic.in

No. DJA/Acd./Induction Trg. (DJS)-XV/1317/2019/4624

20th August, 2019

To

1. Sh. A. S. Jayachandra, District & Sessions Judge, Shahdara, KKD
2. Sh. Dharmesh Sharma, District & Sessions Judge, West, THC

Sub.: Practical Training of newly appointed Officers of the DJS (July, 2019 Batch)

Respected Sir,

In continuation to our earlier communication, regarding the above captioned subject, this is to humbly inform your goodself that two newly appointed trainee Officers have reported at Delhi Judicial Academy on 20.08.2019 (A/N) to undergo one year Induction Course.

As per the proposed Judicial Education & Training Programme Calendar 2019, the newly appointed Judicial Officer is required to undergo Practical Training by way of court-attachment at District Courts.

It is requested that as per schedule (**Annexure 'A'**), the aforesaid Trainee DJS Officer may kindly be attached w.e.f. 21st to 31st August, 2019.

If Mentor Judicial Officer with whom the Trainee DJS Officer has been attached, happens to be on leave or unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with another Judicial Officer of similar jurisdiction of your District. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

The Mentor Judicial Officer is required to give feedback of trainee officer attached with him as per the Training Feedback Form, (**Annexure 'B'**). Such form is also available on respective LAYERS Login and in case same is filled up through LAYERS, the hard copy need not be sent by Mentor Judicial Officer.

We request you to kindly direct the concerned official to make arrangements for the Pool Car for the Trainee DJS Officers.

With regards,

Yours faithfully,


(Manoj Jain)


Encls.: As Above

No. DJA/Acd./Induction Trg. (DJS)-XV/1317/2019/

Copy to:

Trainee Officers of DJS

20th August, 2019


(Manoj Jain)

**Practical Training of newly appointed officers of DJS
(JULY- 2019 Batch)
21st to 31st August, 2019**

Sl. No.	Name of Trainee Officer	Name of Judicial Officer attached with	Court Room No.	Court Complex
1	Sh. Ompal Shokeen	Sh. Sushant Changotra, JSCC-cum-ASCJ-cum-GJ, Shahdara, KKD	48	KKD
2	Sh. Sahil Monga	Sh. Robinjeet Singh, Civil Judge-3, West, THC	181	Tis Hazari

Shm ✓



Training Feedback Performa

Duration of Court Attachment: _____

Name of the Trainee DJS Officer: _____

Name of the Judicial Officer (Trainer): _____

Feedback of Trainer Judge about Trainee Officer:				
<i>Please tick (✓) the relevant one):-</i>				
Aspect Concerning	Satisfactory	Good	Very Good	If other, specify
Punctuality				
Level of involvement in the attachment programme				
Maintenance of decorum inside the Court Room				
Basic understanding of Law on the basis of Short Order / Judgment written by Trainee Officer				
Display of Court Craft by Trainee Officer				
Any special remarks / observation				

Signature of Judicial Officer (Trainer)

Dated: